

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 509/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Partha Ghosh & Anr.-Versus- Pragati 47 Development Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sohail Haque, Adv.

for

no 2 & 3

Smita Bandyopadhyay
6.12.17

2. Mr. S. Bandyopadhyay, Adv.

1. Mr. Ayush Jain

for resp no.
1 & 2

Payal Saha
6/12/17

2. Mr. Payal Saha

1. Mr. Aminuddho Roy

for Petitioner.
1 & 2

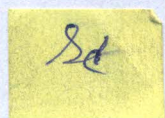
6/12/17

2. Mr. Debajyoti Saha

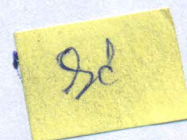
ORDER

Ld. Counsel for the petitioner nos. 1 and 2 and the respondent nos. 1, 2 and 3 are present.

List on 08/02/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)